

F.No. J-11017/18/2015-Judl.
Government of India
Ministry of Law and Justice
Department of Legal Affairs
Judicial Section

Shastri Bhawan, New Delhi,
dated 8th December, 2015

ORDER

In supersession of all earlier orders, the President is pleased to engage the following advocates as Senior Central Govt. Standing Counsel/Sr. Panel Counsel / Central Govt. Counsel as the case may be for conducting the litigation of Army, Navy and Air Force before the Armed Forces Tribunal, Principal Bench, at New Delhi for a period of three years from the date of this order or until further orders, whichever is earlier: -

ARMED FORCE TRIBUNAL, PRINCIPAL BENCH, NEW DELHI

Sr. No.	Name	Mobile No.
<u>Sr. CENTRAL GOVT. STANDING COUNSEL</u>		
1.	Gp. Capt. Karan Singh Bhati	9350887879
<u>SENIOR PANEL COUNSEL</u>		
1.	Dr. S.P. Sharma	9818133141
2.	Avdhesh Kumar Singh	9910050625
3.	Harish Vaidyanathan Shankar	9810788606
4.	Prabodh Kumar	9968091989
5.	Dr. Vijaiyendra Singh Mahndiyan	9310112323
6.	Wg. Cdr. (Retd.) V.S. Tomar	9811446287
7.	Arvind Patel	9810432829
8.	Kapil Kumar Tyagi	9810497887
9.	Shyam Narayan	9811516859
10.	J.S. Rawat	9810350712
11.	Jyotsna Kaushik	9871474807
12.	Nalin Kohli	9811043492
13.	Y.P. Singh	9811434477
14.	Mr. V.V.V.M.B.N.S. Pattabhi Ram	9968010188,
15.	Ashok Chaitanya	9650655355
16.	S.D. Windlesh	09811169203

See

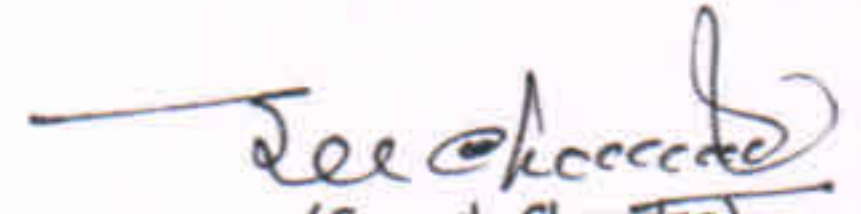
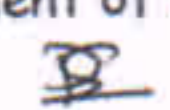
[Signature]

<u>CENTRAL GOVT. COUNSEL</u>		
1.	Surjeet Singh	8826127009
2.	Archana Gaur	9810082539
3.	Anil Kumar Gautam	9810014473
4.	Rabin Majumdar	9013307807
5.	Ms. Barkha Babbar	9810223927
6.	Satya Ranjan Swain	8860189238
7.	Uma Sharma	011-26192806
8.	Dinesh Kumar Bhati	09412169022

2. The engagement and professional fee of the aforesaid advocates will be governed by the terms and conditions contained in this Department's O.M. No. 24(2)/99-Judl. dated 24th September, 1999 read with O.M.No.F.26(1)/2005-Judl., dated 31st January, 2008 & 26(1)/2014/Judl. dated 1st October 2015. The payment of professional fee and incidental expenses shall be made by the concerned Department.


3. The empanelled counsel shall not appear against Union of India in the Armed Forces Tribunals.

4. Hindi version of this order will follow.


 (Suresh Chandra)
 Joint Secretary & Legal Adviser to the Government of India


Copy to: -

1. Sh. Sanjay Jain, Additional Solicitor General of India, 443, Lawyer's Chambers, Delhi High Court, New Delhi-for information.
2. Shri P. K. Behera, Deputy Legal Adviser, Litigation (HC) Section, Delhi High Court, Shershah Road, New Delhi, with a request to withdraw the briefs from the former Counsels and redistribute the same to the newly engaged counsels.
3. PS to ML&J/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
4. The Registrar, Armed Forces Tribunal, Principal Bench, New Delhi for information.
5. Cash (LA) Section w.r.t. payment of retainer fee to Senior Central Government Standing Counsel, AFT, PB, New Delhi .
6. Sr.CGSC, AFT (PB), New Delhi is requested to provide the Bank details and PAN to the Cash Section through Fax No.23387752 or e-mail ddo-la@nic.in.
7. The Pay and Accounts Office, Department of Legal Affairs, New Delhi.
8. Hindi Unit for Hindi version of this order.
9. NIC Cell for uploading this order on the official website of the Ministry.
10. Guard file/Judicial Section with 5 copies.


 (B. S. Sharma)
 Superintendent Legal (Judicial)